

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4433
ANSWERED ON:30.08.2011
PUBLICATION OF CLASSIFIED DOCUMENTS
Meena Shri Raghuvir Singh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether publication of 'Classified documents' of the Government of India in a book is punishable under the Official Secret Act, Newspaper (Incite to Offences) Act, 1908, and The Press (Objectionable Material) Act, 1857;

(b) if so, the details thereof;

(c) whether it is a fact that Har-Anand Publications Private Limited, Okhla Industrial Area-II, New Delhi have recently published "Secret" and "Confidential" correspondence of two Government Departments in one of their books and are selling the same at Rs. 595 a piece; and

(d) if so, the action taken/proposed to be taken by the Government against the publisher for publishing highly sensitive documents under the above Acts?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

(a) to (d): Information is being collected and will be laid on the Table of the House.